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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL**


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.10.2018 AT 10.30 AM**


TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.197,298/2018 & IA No.198,199 & 219/2017 & IA No.42,43,156,285,299&335/2018 in CP(IB) No.97/7/HDB/2017
NAME OF THE COMPANY	Mack Soft Tech Pvt Ltd
NAME OF THE PETITIONER(S)	Quinn Logistics India Pvt Ltd
NAME OF THE RESPONDENT(S)	Mack Soft Tech Pvt Ltd
UNDER SECTION	7 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S Niranjan Reddy	Sr. Adv		
Tarun C. Reddy Rutana S.K	Adv		

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
For Director - NIVEK KUMAR	Adv.		

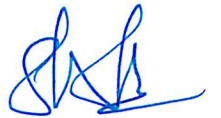
I.A. 219/2018 B. SRI RAM REDDY, Advocate. 9848696406   
Respondent  
3,4,5,6,9

Counsel for Resolution Professional

1. Mr. NIRAJ KUMAR, Adv.

2. Mr. SHASHANK AGARWAL, Adv.

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**ORDER**

Matter is listed today for hearing on other IA's and also for passing orders in IA No.197/2017 and IA No. 298/17. Apart from hearing on other IA's.

However counsel for Financial Creditor reported to the Tribunal that proceedings before this Tribunal are stayed by Hon'ble Apex Court in an appeal by one of the shareholder of the corporate debtor by name Mecon FZE.

A copy of the stay order passed by Hon'ble Apex Court is filed.

Hence this Tribunal can't pass any order on IA's listed for orders and also can't proceed further to hear on other IA's.

List it on 02.11.2018.

  
Member(Judl)